23.	Ethiopian Airlines	
24.	Emirates	
25.	Gulf Air	
26 .	Iran Air	
27 .	Japan Airlines	
28.	KLM	
29.	Kenya Airways	
30.	Korean Air	
31.	Kuwait Airways	
32 .	Kyrghystan Airlines	
33 .	Lufthansa	
34.	MAS (Malaysian Airlines)	
35.	Middle East Airlines	
36 .	North West Airlines	
37 .	Oman Air	
38.	PIA (Pakistan International Airlines)	
39 .	Quantas	
40.	Qatar Airways	
41.	Royal Jordanian	
42 .	RNAC (Royal Nepal Airlines)	
43 .	Scandinavian Airways System	
44.	Saudia	
45.	Syrian Arab Airlines	
46.	Singapore Airlines	
47.	South African Airways	
48.	Swiss Air	
49 .	TAROM	
50.	Thai Airways	
51.	Turkmenistan Airlines	
52 .	United Airlines	
53 .	Uzbekistan Airways	
54.	Yemenia	

[English]

Charges of Retiring Rooms

3374. SHRI JAGAT VIR SINGH DRONA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government propose to increase the rate of railway retiring rooms;
 - (b) if so, the details thereof;
- (c) whether the Government have received any letter/representation against this increase; and
- (d) if so, the details thereof, and the response of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAIL-WAYS, MINISTER OF STATE IN THE MINISTRY OF PAR-LIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMEN- TATION (SHRI RAM NAIK): (a) and (b) No, Sir. The charges of retiring rooms have already been revised w.e.f. 1.1.1998. The retiring rooms charges were revised keeping in view the status of city, charges prevailing in the hotels around the station etc. While revising the charges, railways were also advised to provide certain additional facilities.

- (c) No representation has been received in this regard.
 - (d) Does not arise.

Defence Land to Andhra Pradesh

3375. SHRI K. P. NAIDU: Will the Minister of DE-FENCE be pleased to state:

- (a) whether the Union Government are in correspondence with the Government of Andhra Pradesh regarding the Defence land in Secunderabad and Hyderabad cantonments under encroachments;
- (b) if so, whether any settlement for exchange of the Defence land with the State Government on 'land to land' basis had been reached; and
 - (c) if not, the reasons therefore?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) and (c) As per existing Defence Land Policy, transfer of Defence land is based on the principle of "exchange of land at equivalent value" and NOT on "land to land" basis. The State Government was intimated about this fact in September, 1997.

[Translation]

Gauge Conversion

3376. SHRI GAURI SHANKER CHATURBHUJ BISEN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the foundation stones of gauge conversion from Gondia to Jabalpur and Balaghat to Katangi Tirori was laid in Palaghat (M.P.) and Gondia (Maharashtra) respectively on November 17, 1997 by the then Railway Minister:
- (b) if so, the progress made after the laving of foundation stones;
- (c) the amount earmarked for the above gauge conversion work during 1997-98 and 1998-99;
- (d) whether the above gauge conversion work is included in the Ninth Five Year Plan; and
- (e) if so, the time by which the above conversion work is likely to be started and completed?

(a) ZRO Jalandhar

(i) BRO Amritsar

THE MINISTER OF STATE IN THE MINISTRY OF RAIL-WAYS. MINISTER OF STATE IN THE MINISTRY OF PAR-LIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMEN-TATION (SHRI RAM NAIK): (a) Yes, Sir.

The requisite clearances for taking up Gondia-Jabalpur gauge conversion including Balaghat-Katangi has since been obtained. Final Location Survey to determine the diversions required to suit broad gauge line has been taken up. Work is now being commenced on those portions where alignment will not change. As regards the extension of line from Katangi to Tirodi (20 kms), a Reconnaissance Engineering-cum-Traffic Survey has since been sanctioned. Further consideration will be possible only after the survey report is available.

1997-98 Rs 1 crore (c) 1998-99 Rs. 20 crore

(d) and (e) Work has been proposed in the Draft Ninth Five Year Plan. Work is expected to be completed in about five years' time, subject, to availability of resources.

(English)

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Gauge Conversion of Lumding-Badarpur Section

3377. SHRI NEPAL CHAMDRA DAS: SHRI A.F. GOLAM OSMANI:

Will the Minister of RAILWAYS be pleased to state :

- whether any fund was allotted for the conversion of Lumding-Badarpur Section of the N.F. Railway into broad gauge;
- if so, the total amount sanctioned and spent thereon during 1997-98;
- (c) the amount sanctioned for the above purpose during 1998-99; and
 - (d) the progress made so far?

THE MINISTER OF STATE IN THE MINISTRY OF RAIL-WAYS, MINISTER OF STATE IN THE MINISTRY OF PAR-LIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMEN-TATION (SHRI RAM NAIK): (a) Yes, Sir.

- In 1997-98 initial allotment for this project was Rs. 33.84 crores. Subsequently the final allotment was kept at Rs. 2.00 crores of which Rs. 1.16 crores was actually utilised in 1997-98.
 - (c) Rs. 40 crores

Contract for earthwork and minor bridges for plain stretch in Badarpur-Silchar has been finalised and work is in progress.

For balance portion of 170 kms. from Lumding to Badarpur, final location survey has been entrusted to M/s RITES.

Recruitment Centres

3378. SHRI MOHAN SINGH: Will the Minister of DEFENCE be pleased to state:

- (a) the places where recruitment centres in the country are operating at present;
- whether there is any scheme to open such more recruitment centres; and
 - (c) if so, the locations thereof. State-wise?

THE MINISTER OF DEFENCE (SHRI GEORGE FER-NANDES): (a) to (c) Army: There are a total of 12 ZROs and 58 BROs in the country and one independent Recruiting Office (IRO) in Delhi Cantt as per details given below :

Punjab

	(1)	DITO ATTITION	
	(ii)	BRO Ferozepur	n
	(iii)	BRO Patiala	n
	(iv)	BRO Ludhiana	. "
	(v)	BRO Jammu	J & K
	(vi)	BRO Srinagar	•
(b)	ZRO	Ambala	Haryana
	(i)	BRO Rohtak	n
	_ (ii)	BRO Hissar	•
	(iii)	BRO Charkhi Dadri	*
	(iv)	BRO Palampur	Himachal Pradesh
	• •	BRO Hamirpur	•
	(vi)	BRO Shimla	**
	(vii)	BRO Mandi	•
(c)	ZRO	Lucknow	Uttar Pradesh
(c)	ZRO (i)	Lucknow BRO Lansdwone	Uttar Pradesh
(c)	(i)		
(c)	(i) (ii)	BRO Lansdwone	
(c)	(i) (ii) (iii)	BRO Lansdwone BRO Almora	n
(c)	(i) (ii) (iii) (iv)	BRO Lansdwone BRO Almora BRO Meerut	-
(c)	(i) (ii) (iii) (iv) (v)	BRO Lansdwone BRO Almora BRO Meerut BRO Bareilly	•
(c)	(i) (ii) (iii) (iv) (v)	BRO Lansdwone BRO Almora BRO Meerut BRO Bareilly BRO Varanasi BRO Agra	
(c)	(i) (ii) (iii) (iv) (v) (vi)	BRO Lansdwone BRO Almora BRO Meerut BRO Bareilly BRO Varanasi BRO Agra	
(c)	(i) (ii) (iii) (iv) (v) (v) (vi) (vii) (viii)	BRO Lansdwone BRO Almora BRO Meerut BRO Bareilly BRO Varanasi BRO Agra BRO Pithoragarh	
	(i) (ii) (iii) (iv) (v) (v) (vi) (vii) (viii)	BRO Lansdwone BRO Almora BRO Meerut BRO Bareilly BRO Varanasi BRO Agra BRO Pithoragarh BRO Amethi	
	(i) (ii) (iii) (iv) (v) (vi) (vii) (viii) ZRO	BRO Lansdwone BRO Almora BRO Meerut BRO Bareilly BRO Varanasi BRO Agra BRO Pithoragarh BRO Amethi Calcutta	
	(i) (ii) (iii) (iv) (v) (vi) (vii) (viii) ZRO (i)	BRO Lansdwone BRO Almora BRO Meerut BRO Bareilly BRO Varanasi BRO Agra BRO Pithoragarh BRO Amethi Calcutta BRO Siliguri	